

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 02/2018
in
O.A. No.2730/2017

New Delhi, this the 12th day of February, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Sheela Devi,
Wife of Late Banarsi Dass,
Post: Safai Karamchari,
Group-D,
Aged about 54 years,
Resident of House No.RZ-10A,
Arjun Park, Nangli Dairy,
Najafgarh, Delhi-110043.

...Applicant

(By Advocate: Ms. Akanksha Kapoor for Shri Tarun Sharma)

Versus

1. Madhup Vyas: Commissioner,
North Delhi Municipal Corporation,
Office at: Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.
2. Dr. Yogesh Gupta
Director- Hospital Administration,
Health Department- North Delhi Municipal Corporation,
Office at: 12th floor,
Dr. Shyama Prasad Mukherjee Civic Centre,
Jawahar Lal Nehru Marg,
New Delhi-110002.

...Respondents

(By Advocate: Ms. Anupama Bansal)

ORDER (ORAL)**By Hon'ble Mr. Raj Vir Sharma, Member (J)**

Heard the learned counsels for the parties.

2. Learned counsel for respondents has submitted that they have complied with the orders of this Tribunal. In view of the substantial compliance of the orders of this Tribunal, nothing survives in the present CP and the same is, accordingly, closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, if he is still aggrieved.

(Nita Chowdhury)
Member (A)

(Raj Vir Sharma)
Member (J)

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